

The Chandigarh Municipal Corporation (Sewerage Connection and Sewerage Cess) Bye-Laws, 2000

*Published in the Chandigarh Administration Gazette (Extraordinary) dated
April 17, 2000/Chaitra 28, 1922*

No. 1035-FII(8)-2000/3962.- With reference to the Chandigarh Administration Local Government Department's Notification No. 1035-FII(8)-2000/2922, dated the 16th March, 2000 and in exercise of the powers conferred by sub-section (1) of section 399 of the Punjab Municipal Corporation Act, 1976, as extended to the Union Territory, Chandigarh by the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994 (Act No. 45 of 1994), the Administrator, Union Territory, Chandigarh, hereby makes the following Bye-laws, namely:-

1. These Bye-laws may be called the **Chandigarh Municipal Corporation (Sewerage Connection and Sewerage Cess) Bye-Laws, 2000.**

2. They shall come into force from the date of their final publication in the Official Gazette.

3. The owners of the buildings within the Municipal limits of Chandigarh shall be liable to pay sewerage connection charges on the following rates, namely:-

ONE TIME SEWERAGE CONNECTION CHARGES FOR THE RELEASE OF SEWERAGE CONNECTION FOR THE NEWLY CONSTRUCTED/TO BE CONSTRUCTED BUILDINGS

Sr.No.	Description of Building	Rate for new Sewerage Connection
(1) For Flats constructed by the Chandigarh Housing Board:		
(i)	Flats having covered area upto 500 sq. feet	Rs. 500.00
(ii)	Flats having covered area upto 501 square feet to 1000 square feet	Rs. 1,000.00
(iii)	Flats having covered area above 1000 square feet	Rs. 2,000.00
(There will be no sewerage connection charges for the Dwelling Units being allotted under rehabilitation Scheme for Slum Dwellers).		
(2) In Marla Houses:		
(i)	Upto 10 Marlas House (250 square yards)	Rs. 1,000.00
(ii)	Above 10 Marla House and upto 1 Kanal Houses (251 to 500 square yards)	Rs. 2,000.00

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| (iii) Above 1 Kanal (Above 500 square yards) | Rs. 3,000.00 |
| (iv) Industrial Connection (upto 1 Kanal) | Rs. 5,000.00 |
| (Above 1 Kanal) | Rs. 10,000.00 |
| (v) Hotels | Rs. 10,000.00 |
| (vi) Institutions | Rs. 10,000.00 |
- [(3) Sewerage Cess within the limits of Chandigarh Municipal Corporation shall be charged at the following rates:-
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| (i) Residential Buildings | Rs. 5.00 per W.C.per month |
| (ii) All other buildings not covered | Rs.10.00 per W.C.per month |
- At Serial No. (i) above.]
